

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 110
44/241-242/PB/2019

IN THE MATTER OF:

Mr. Rajesh Mittal

.... Applicant/petitioners

Vs.

M.M Metacraft Pvt. Ltd.

.... Respondents

Order under Section 241-242 of the Companies Act

Order delivered on 25.03.2021

Coram:

SHRI B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant/petitioners : -

For the respondent : Mr. Alishan Naqvee, Swet Shikha,
Advs.

ORDER

At request, list this matter on 06.05.2021.

Interim order shall continue until further orders.

-sd-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

-sd-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

25.03.2021
Aarti Makker